

Declaration of Assets and Liabilities

Year..... 2022

I, Shailendra Kumar, son/daughter/wife of late Sabyug Prasad Yadav
aged 52 (approx) years, belonging to Bihar Vidhan Sabha Patna
service and presently working as Assistant
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Anokha Kumari - Manish Kumar, Niha Bharti, Nishant Raj

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000=00	18,000=00			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-A/c 614585/-	ICICI BANK A/c 040401014176 38,961=96			
(iii)	Bonds, Debentures and Shares in companies	—				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC policy 12,276 yearly				
(v)	Motor Vehicles (details of make, etc.)	—	Motor Vehicles Y.M (Fazer FI)			
(vi)	Jewellery (give details of weight and value)		Gold 355 gm Silver 400 gm			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	01 Bigha 05 Katta, village-Jagbani, post-sikpur via-Gamhari, Dist-Madhipura and paternal property is not divided in Brothers, I am entitled of 1/4th parts				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	06 Dhuw Madhi Pura	Manja-Pakauli, Thana No-43 Tausi No-5272, Katta No-58 Sarva Plot-473 eraajee 02 Katta			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Residential Building village-Jagbani post-sikpur via-Gamhari Dist-Madhipura				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BZ9PK46829	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1247

Gender :- M (M/F)

Date of Birth :- 06/02/1970 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Vidhan Sabha Secretariat Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Madhupura

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Shailendra Kumar

Name of Employee: Shailendra Kumar

Designation: Assistant

Department: Bihar Vidhan Sabha Patna

Place: Patna

Date: 14.02.22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Shailendra Kumar